

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).5719/2023

(Arising out of impugned final judgment and order dated 19-01-2023 in WPCRL No.1326/2022 passed by the High Court of Delhi at New Delhi)

AMANATULLAH KHAN

Petitioner(s)

VERSUS

THE COMMISSIONER OF POLICE, DELHI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.91703/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 03-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Sanjoy Ghose, Sr. Adv.
Mr. Wajeesh Shafiq, AOR
Ms. Ramsha Shan, Adv.
Mr. Rohan Mandal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior Counsel for the petitioner.
2. Issue notice, returnable on 04.09.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)